

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 13

C.P. (IB)/270(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Sangeeta Enterprises**

VS

Gammon India Limited

For OC : None present.

For CD : Adv. P. G. Sabnis.

Section 9 of IBC

ORDER

There is no representation for OC. Counsel for CD has undertaken to intimate the next date of hearing to the Counsel for OC. **List on 17.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK